

APPEAL NO. 232 OF 2016 & IA. NOS. 496 & 530 OF 2016**In the matter of:****Jaiprakash Power Ventures Ltd.**.... **Appellant(s)****Vs.****M.P. Power Management Co. Ltd. & Ors.**.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya Singha Choudhuri
Ms. Molshree Bhatnagar
Mr. S. Prakash
Mr. Ashok Shukla

Counsel for the Respondent(s) : Mr. Alok Shankar for R-1 to R-4

Mr. S.Kumar for
Mr. Aashish Anand Bernad for R-5

Ms. Mandakini Ghosh
Ms. Ritika Singhal for R-6

Mr. K.K.Agrawal for MPPMCL

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **12th & 17th July, 2017 at 2.30 p.m.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson